

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

Allahabad this the 08th day of August 2001

Diary Number 3245 of 2001
Original Application no. 997 of 2001.

Hon'ble Mr. Rafiq Uddin, Judicial Member

1. Chandra Shekhar Yadav, S/o Sri RA Yadav, R/o 268 Kala Bhawan Line Par Distt. Moradabad.
2. Vijai Kumar Bhatnagar, S/o Late Sri Basant Lal, Bhatnagar, R/o E- 256 Prem Nagar, Moradabad.
3. Bhupendra Kumar, S/o Sri Rama Kant, r/o B-35 Prem Nagar, Moradabad.
4. Vishram Yadav, S/o Sri Ghiran Yadav, R/o Shastri Nagar, Moradabad.
5. Het Ram Singh, S/o Sri Sipahi Lal, r/o Delhi Road Majhola, Distt. Moradabad.
6. Ahamad Ali, S/o Mohd. Ali, r/o 26 F/10 Kazdi tola Peer Gap, Moradabad.
7. Dal Singh, S/o Sri Roop Singh, r/o village Narina, PO Kotwali Dehat, Bijnor.
8. Rajendra Prasad Yadav, S/o Sri Din Chain Yadav, R/o Gali No. 2 Prakash Nagar, Moradabad.
9. Azhar Ali, S/o Sri Mazhar Ali, R/o Telephone Exchange Colony, Civil Lines, Moradabad.
10. Bhawani Shanker, S/o Sri Lalji Pathak, r/o Telephone Exchange Colony, Room no. 6 Civil Lines, Moradabad.

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11. Arvind Yadav, s/o Sri SS Yadav, r/o 58, Azad Nagar, Railway Colony, Moradabad.
12. Kripacharya Pandey, s/o Sita Ram Pandey, Local Address Line Par Prem Nagar, Moradabad.
13. Saneev Kumar, s/o Sri Ram Kishan, r/o Imliwali Mariya, Post Amroha, District, Hyotiba Phule Nagar.
14. Nihal Singh, S/o Sri Pyre Singh, r/o village Daya Nathpur, Post Agwanpur, Moradabad.

... Applicants

C/As Sri JKN Mishra

Versus

1. Union of India through Secretary, Ministry of Door Sanchar, Bharat Sanchar Nigam, Sanchar Bhawan, New Delhi.
2. Director General Department of Telecommunication, Serivee Bharat Sanchar Nigam, Sanchar Bhawan, New Delhi.
3. Chief General Manager, Bharat Sanchar (WEST) UP Circle Dehradun.
4. General Manager, Bharat Sanchar Nigam, Moradabad Division, Moradabad.
5. Sub-Divisional Officer, Telecom Office, Bharat Sanchar Nigam Moradabad.

.... Respondents

C/Rs Sri RC Joshi

RJ

...3/-

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O R D E R

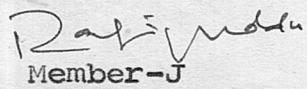
Honble Mr. Rafiq Uddin, Member-J.

The applicants have filed this OA seeking direction to the respondents for regularisation of their services against regular post and after having acquired temporary status.

2. The applicants claimed that they have been working in the office of the respondents for more than last ten years with short breaks in service. However, their services have not been regularised by the respondents. In this context, the applicant submitted their representation dated 06.06.2001 (Annexure A-6 to the OA) to the General Manager, Bharat Sanchar Nigam, Moradabad and the same is still pending for consideration and for suitable orders.

3. Learned counsel for the applicant submitted that direction may be issued to the respondent no. 4 General Manager, Bharat Sanchar Nigam, Moradabad Division, Moradabad to consider and pass appropriate order on their representation within stipulated period.

4. The OA is accordingly disposed of with the direction to respondent no. 4 to consider the representation of the applicants and pass appropriate order within a period of 2 months from the date of communication of copy of this order. No order as to costs.


Rafiq Uddin
Member-J

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